

NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY
(for insertion in the Maharashtra Government Gazette,
Part – IV -C, Central Section)

In partial modification of Notification dated 12th April, 2019 in respect of nominations of the Hon'ble Judges to hear urgent judicial matters during ensuing Summer Vacation from Monday, the 6th May 2019 to Sunday, the 2nd June, 2019 (inclusive of prefix holiday i.e. Sunday the 5th May 2019) at High Court of Bombay at Goa, Panaji the following change / modification is made:

High Court of Bombay at Goa, Panaji		
	Nomination as notified vide Notification dated 12.04.2019.	Changed / Modified Nomination
1.	For 5 th May, 2019 to 11 th May, 2019 The Honourable Shri Justice R.D. DHANUKA	For 5 th May, 2019 to 11 th May, 2019 The Honourable Shri Justice P.D. NAIK

By Order of the Honourable the Chief Justice

Sd/-
(V.R. KACHARE)
Registrar (Judl.-II)
High Court, Appellate Side,
Bombay.

Sd/-
(M.W. CHANDWANI)
Prothonotary & Senior Master,
High Court, Original Side,
Bombay.

HIGH COURT OF JUDICATURE AT BOMBAY

Dated : 2nd May 2019